

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 32.

C.P. (IB)/1086(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Navmi Steel Traders Private Limited**

Vs

Maruti Strips And Ferro Alloys Private limited

For the OC : Raina Birla.

For the CD : Absent.

IBC under Sec. 9

ORDER

At the request of Counsel for the OC, list on **06.10.2023 for hearing.**

Counsel for the CD is directed to be ready and present on that date of hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//